

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

28. C.P. (IB)-329/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Metrika Enterprises

V/s

Marvel Sigma Homes Pvt.Ltd

SECTION 9 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel for both sides present and seeks to withdraw the matter.  
Consent terms filed. The matter is dismissed as withdrawn.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/SA/